

Annexure - 7

Name of the corporate debtor: PERFECT MOBILE AND COMMUNICATIONS PVT. LTD. ; Date of commencement of CIRP: 12-01-2022 ; List of Creditors as on: 02-02-2022
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Detail of Claimant		Details of claims received		Details of claims Admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	The Deputy Commissioner of State Tax, (MUM-VAT-E-502), Department of State Tax, Suburban GST Bhavan, Nodal Division-10, B wing, 5 th Floor, BKC Bandra East, Mumbai-400051 (MH)	State	24.01.2022	415,914,684	415,914,684	Dues related Vat for the F.Y.14-15,15-16,16-17,17-18 including interest and penalty	No	97.95	NIL	NIL	NIL	NIL	NIL
2	Commercial Tax Officer, (Audit)-1.6, DGSTO-1, Bengaluru, O/o the Joint Commissioner of Commercial Tax office-1, Divisional Goods & Service Taxes Office-1, 3rd Floor, TTMC, BMT Building, Yeshwanthpura, Bengaluru-560022	Central	24.01.2022	6,817,443	6817443	Dues related to CST for the f.y. 2016-17 including Interest.	No	1.61	NIL	NIL	NIL	NIL	NIL
TOTAL				422,732,127	422,732,127		-	99.56	-	-	-	-	-

Note:- Claims from Operational Creditors are verified and are admitted, subject to further revision, if any, upon getting required information/clarification from the Corporate Debtor..